

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : THC, DELHI

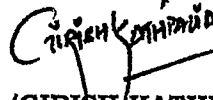
CIRCULAR

As requested by Election Commission of Delhi Bar Association, temporary changes for one day in the vehicle parking of learned Judicial Officers and staff members are made, which would cause slight inconvenience to learned Judicial Officers and staff posted in Tis Hazari Courts, Delhi and it is hoped that the same would be taken in a good spirit, so that the **election of Delhi Bar Association**, which is scheduled to be held on **24.08.2022** takes place in a free and fair atmosphere.

No vehicle of learned Judicial Officers and staff will be allowed to enter from Gate No.1 (Officers' Gate) and 2 (Lock-up Gate). The vehicles of learned Judicial Officers (both, self driven and chauffer) shall enter from Gate No.1A (Gate in front of Central Hall Facilitation Centre). The alighting point would be in front of Facilitation Centre (in front of Central Hall) and from Facilitation Centre, the cars will turn right (and not left). It is requested that chauffer driven cars be parked front of parking area, opposite to CMM gate and on the road up till Tis Hazari Lock-up. Self driven cars be parked inside Pool Parking (opposite CMM Office).

Parking arrangements for staff officers and officials of this Establishment are made in the Extension Block (New Court Building) on *Lala Hardev Sahai Marg* and Parking Area in front of K-Block (Lawyers' Chamber).

All the officers and officials are directed to come well in time to avoid last minute inconvenience.


07:30 pm
22.8.22

**Principal District and Sessions Judge (HQs)
Tis Hazari Courts, Delhi**

No. ___/PDJ/HQs/THC-29716-916

Dated: 22.08.2022

Copy to:

1. All learned Judicial Officers posted in Tis Hazari Courts, Delhi,
2. All the staff posted in Tis Hazari Courts, Delhi,
3. Chief Election Officer, Delhi Bar Association,
4. In-charge, Caretaking Branch, Central and West, Tis Hazari Courts, Delhi,
5. In-charge Security Cell, Tis Hazari Courts, Delhi,
6. A.O.(Judicial)/Branch In-charges (Central and West District) with the direction to sensitise the staff,
7. R&I Branch for uploading on Layer.


**Principal District and Sessions Judge (HQs)
Tis Hazari Courts, Delhi**

22 AUG 2022

